

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 06(ND)16

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.11.2017**

NAME OF THE COMPANY: Sh. Mukesh Thareja V/s. M/s. Thareja Metal Pvt.
Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 397/398


| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|--------------------------|---|-----------------------|------------------|
| | For the Petitioner (s) : | Mr. Vineet Bhagat, Advocate Mr. Shreshth Nanda, Advocate | | |
| | For the Respondent (s) : | Mr. Shyam Murjani, Advocate Mr. Sidharth Joshi, Advocate | | |

ORDER

No time left.

Re-notify this case on 22nd December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)